

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2019 &
IA NOS. 929, 1003, 1026, 1027 & 1036 of 2019**

Dated : 18th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Pinnacle Renewable Energy Pvt. Ltd. ... Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sourav Roy
Mr. Ruchir Ranjan Rai
Mr. Harsh Anand
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey for R-1

Mr. Raghvender Singh, Sr. Adv.
Md. Altaf Mansoor for R-2

ORDER

Those Respondents, who have not yet filed objections/reply, if any, may file the same with IA for delay on or before 23.07.2019 with advance copy to the other side.

List the matter on **23.07.2019**.

**(Ravindra Kumar Verma)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**